

Venus Garments (India) Limited

Date of Commencement of CIRP

24-Nov-22

List of Creditors as on

31-May-23

Annexure 7

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Office of the Assistant Comissioner (State Tax), Tiruppur South Assessment Circle Tiruppur	Tamil Nadu	06/01/2023	3,09,806.00	3,09,806.00	Operational Creditor- Government Dues	No	0%	-	-	-	-	Refer Note 1
2	The Commissioner of Customs, NS II, JNCH, NHAVA SHEVA	Central	30/12/2022	1,59,25,717.00	1,59,25,717.00	Operational Creditor- Government Dues	No	0%	-	-	-	-	Refer Note 1
3	Employees Provident Fund Organisation	Central	16/03/2023	17,48,445.00	16,64,552.00	Operational Creditor- Government Dues	No	0%	-	-	-	83,893.00	Refer Note 2
1,79,83,968.00					1,79,00,075.00				-	-	-	83,893.00	

Note 1 : All the above claims have been verified to the extent of admitted amount. Admitted amounts are based upon verification of proof of claim provided by the Claimant(s) as no records have been provided by Venus Garments (India) Limited.

Note 2: (a) Contribution as per PF Portal for the month of in May 2020 is Rs. 19,258/- against claimed amount of Rs. 22,912/- Hence Rs. 3,654 is not admitted.

(b) From Jan 19 to Dec 19, damages have calculated at 100% against applicable rate of 25% per annum. Hence Rs. 79,166 is not admitted.

(c) Due to difference in principal amount in May 2020. Hence, Rs. 1,073 is not admitted.